

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/40254/2025 BLAPL/13878/2025	AJAY JAGAN BARAD VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/0000014/2025
2	D-BLAPL/40554/2025 BLAPL/13879/2025	LAKHENDRA SINGH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /450 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000061/2025
3	D-BLAPL/40259/2025 BLAPL/13880/2025	AMOL MURALIDHAR RAHINJ VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/0000014/2025
4	D-BLAPL/40424/2025 BLAPL/13881/2025	BIJAYA BHOI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SIMULIA /362 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001145/2025
5	D-BLAPL/39684/2025 BLAPL/13882/2025	RAJKISHORE SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	BANKI /203 /2025 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000311/2025
6	D-BLAPL/40199/2025 BLAPL/13883/2025	RAJI @ RAJENDRA PRASAD SWAIN VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	SURADA /177 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000265/2023
7	D-BLAPL/40232/2025 BLAPL/13884/2025	POULASTI BEHERA @ PRADHAN VS STATE OF ODISHA	BIKASH KUMAR DASH VS	KISHORENAGAR (ANUGUL) /264 /2025 A.D.J.,ATHAMALIK(Anugul) CT/0000207/2025
8	D-BLAPL/40261/2025 BLAPL/13885/2025	VISHAL BAHUSAHEB RAHINJ VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/0000014/2025
9	D-BLAPL/40348/2025 BLAPL/13886/2025	MUHAVIYA MANDATE PURAKKAL @ MUHAVIYA M. P. VS STATE OF ODISHA	AMIT KUMAR SAHU VS	RAYAGADA G.R.P. /42 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000027/2025
10	D-BLAPL/40353/2025 BLAPL/13887/2025	RINKU SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000015/2025
11	D-BLAPL/40430/2025 BLAPL/13888/2025	NILU @ RANJAN PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BANARAPAL /452 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000029/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/40473/2025 BLAPL/13889/2025	LAXMI MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /82 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000081/2025
13	D-BLAPL/40476/2025 BLAPL/13890/2025	NABAGHANA BISWAL @ NABA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /376 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000424/2025
14	D-BLAPL/40484/2025 BLAPL/13891/2025	PRAMOD KUMAR SUANSIA @ BAPI @ PRAMOD KU. SUANSIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /376 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000424/2025
15	D-BLAPL/40672/2025 BLAPL/13892/2025	SIDHESWAR SAHOO VS STATE OF ODISHA	SITIKANT MISHRA VS	JASHIPUR /176 /2024 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000012/2024
16	D-BLAPL/40486/2025 BLAPL/13893/2025	TANMAYA PRADHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	KHETRARAJPUR /313 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003012/2025
17	D-BLAPL/40488/2025 BLAPL/13894/2025	RAMA SAREKA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	LAXMIPUR /144 /2025 J.M.F.C.,LAXMIPUR(Koraput) GR/0000397/2025
18	D-BLAPL/40007/2025 BLAPL/13895/2025	ANUP KUMAR AGRAWAL VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BOLANGIR TOWN /794 /2024 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000017/2025
19	D-BLAPL/40492/2025 BLAPL/13896/2025	SANGRAM KUMAR BEHERA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	SUNDARGARH TOWN /583 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundergarh) GR/0001933/2025
20	D-BLAPL/40310/2025 BLAPL/13897/2025	NARAYAN JANI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000094/2020
21	D-BLAPL/40494/2025 BLAPL/13898/2025	PABITRA SETHI VS STATE OF ODISHA	RAJJEET ROY VS	DHARMASALA /731 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002398/2025
22	D-BLAPL/40548/2025 BLAPL/13899/2025	BANDAN KUMAR PANDA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BISOI /188 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR(Rairangapur) CT/0001252/2025
23	D-BLAPL/40551/2025	RAJESH @ SUSIL NAIK @ SUSHIL NAIK	JUGALA KISHORE PANDA	TALCHER TOWN /1164 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/13900/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002085/2025
24	D-BLAPL/40575/2025 BLAPL/13901/2025	SHIB MOHAN VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /370 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000096/2025
25	D-BLAPL/40552/2025 BLAPL/13902/2025	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /1192 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002141/2025
26	D-BLAPL/40556/2025 BLAPL/13903/2025	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPRASAD /246 /2025 J.M.F.C.,TALCHER(Anugul) GR/0001241/2025
27	D-BLAPL/40562/2025 BLAPL/13904/2025	GHANSHYAM MAJHI VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	NAWAPARA /306 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000914/2025
28	D-BLAPL/40438/2025 BLAPL/13905/2025	SOMANATH LATHI VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JANKIA P.S. /3 /2024 2ND A.D.J.,KHURDA(Khordha) ST/0000164/2024
29	D-BLAPL/40563/2025 BLAPL/13906/2025	S. RATNAKAR DORA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /486 /2024 A.D.J.,KHALLIKOTE(Ganjam) ST/0000041/2025
30	D-BLAPL/40444/2025 BLAPL/13907/2025	GYANA RANJAN PANDA VS STATE OF ODISHA	UMESH SAMAL VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000017/2022
31	D-BLAPL/40565/2025 BLAPL/13908/2025	SUSHANTA SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /669 /2025 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALI GR/0002688/2025
32	D-BLAPL/40569/2025 BLAPL/13909/2025	BISWA MAJHI VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /237 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000921/2025
33	D-BLAPL/40445/2025 BLAPL/13910/2025	SIPU @ DIPAK NAIK VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	CUTTACK SADAR /611 /2024 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000096/2025
34	D-BLAPL/40571/2025 BLAPL/13911/2025	KANHA NAYAK VS	ROHIT RANJAN RAY VS	KHURDA MODEL /177 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/40573/2025 BLAPL/13912/2025	STATE OF ODISHA SANTANU @ KUNA PADHAN VS	SAROJ KUMAR MISHRA VS	TR/0000046/2025 BIRMAHARAJPUR /97 /2024 A.D.J.,SONEPUR(Sonepur) SC/0000041/2024
36	D-BLAPL/39648/2025 BLAPL/13913/2025	STATE OF ODISHA KRUSHNA CHANDRA PANDEY VS	BHOJARAJ SETH VS	GAISILET /112 /2024 A.D.J.,PADAMPUR(Bargarh) GR/0000684/2024
37	D-BLAPL/40113/2025 BLAPL/13914/2025	STATE OF ODISHA HARDHAN DAS VS	SOMANATH MITRA VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000032/2025
38	D-BLAPL/40322/2025 BLAPL/13915/2025	STATE OF ODISHA LIPUN BEHERA VS	BYOMOKESH SAHOO VS	//0 DISTRICT & SESSIONS JUDGE,SAMBALPUR TR/0000177/2025
39	D-BLAPL/40186/2025 BLAPL/13916/2025	STATE OF ODISHA SUCHINTAN BASANTIA VS	AKSHAYA KUMAR SAHOO VS	S.P.(CID-CRL),CUTTACK /2 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000143/2025
40	D-BLAPL/40355/2025 BLAPL/13917/2025	STATE OF ODISHA SANJIB KHORA VS	ARIJEET MISHRA VS	JEYPORE SADAR /331 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0001216/2025
41	D-BLAPL/40360/2025 BLAPL/13918/2025	STATE OF ODISHA SUKUTA @ DIPAK TARAI VS	DEEPAK KU SAHOO VS	RAJKANIKA /504 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000084/2025
42	D-BLAPL/40440/2025 BLAPL/13919/2025	STATE OF ODISHA SUNIL KUMAR ROUT VS	BISWABHUSAN DAS VS	ERASAMA /433 /2025 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000703/2025
43	D-BLAPL/40362/2025 BLAPL/13920/2025	STATE OF ODISHA SUBHRAJYOTI MOHANTY VS	AMLAN SHAKTI PAUL VS	//0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000039/2025
44	D-BLAPL/40446/2025 BLAPL/13921/2025	STATE OF ODISHA MANGUL RAUTA @ MANGULU VS	BIJAY KUMAR BEHERA VS	// J.M.F.C.,BHUBANESWAR(Khordha) 2(A)CC/0000097/2025
45	D-BLAPL/40364/2025 BLAPL/13922/2025	STATE OF ODISHA BISWAJIT BEHERA @ VICKY VS	PANCHANAN PANIGRAHI VS	MOTANGA /188 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000006/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/40537/2025 BLAPL/13923/2025	BANDAN KUMAR PANDA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BAHALDA /159 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0001257/2025
47	D-BLAPL/40538/2025 BLAPL/13924/2025	SUDARSHAN BHOI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000172/2025
48	D-BLAPL/40365/2025 BLAPL/13925/2025	RABINDRA BARIK VS STATE OF ODISHA	SOMANATH MITRA VS	//0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/000091/2025
49	D-BLAPL/40366/2025 BLAPL/13926/2025	SRIRAM HALWA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /309 /2025 DIST.& SESSIONS JUDGE,RAYAGADA(D CT/0000072/2025
50	D-BLAPL/40368/2025 BLAPL/13927/2025	HARI KHARA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BOIPARIGUDA /145 /2023 A.D.J.,JEYPORE(Koraput) CT/0000100/2023
51	D-BLAPL/40394/2025 BLAPL/13928/2025	ROCKY MISHRA @ RAKI MISHRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DEOGARH /530 /2025 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000600/2025
52	D-CMP/52290/2025 CMP/2116/2025	BALABHADRA SAHOO VS BAIDYANATH SAHU	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE(J.D.),BETNOTI(Mayurbhanj IA/0000007/2025
53	D-CMP/53662/2025 CMP/2117/2025	HARI SAHOO VS BIJAYA KUMAR MAHALIK	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr IA/0000382/2025
54	D-CMP/54892/2025 CMP/2118/2025	M/S. KAPILAS CEMENT MANUFACTURING WORKS(KCMW), CUTTACK VS MY HOME INDUSTRIES PVT. LTD., HYDERABAD	SARADA PRASANNA SARANGI VS	// A.D.J.,CHANDIKHOLE(Jajapur) Fao/0000062/2025
55	D-CMP/54127/2025 CMP/2119/2025	SECY., BOARD OF SECONDARY EDUCATION, CUTTACK VS ANIMA KUMARI PANDA	S.S.RAO(SR. ADV.) VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam EP/0000003/2025
56	D-CMP/55017/2025 CMP/2120/2025	LAXMIPRIYA RANA VS RAMESH CHANDRA BEHERA	HARIPAD MOHANTY VS	// CIVIL JUDGE (SD),DHENKANAL(Dhenka CS/0000116/2025
57	D-CMP/55214/2025	ASHESA KUMAR NAYAK	MAHESWAR MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/2121/2025	VS GOURANGA CHANDRA SHAW @ SAHU	VS	CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000340/2022
58	D-CONTC/54871/2025 CONTC/6386/2025	PRAKASH BENIA VS SUJIT KUMAR CHOUDHURY, EXECUTIVE OFFICER, SUNABEDA, KORAPUT	ADV. VS	// ()
59	D-CONTC/53479/2025 CONTC/6387/2025	DIPAK KUMAR RAJ VS USHA PADHEE, IAS	ADV. VS	// ()
60	D-CONTC/53484/2025 CONTC/6388/2025	BIBHUTI BHUSAN DAS VS USHA PADHEE, IAS	ADV. VS	// ()
61	D-CONTC/53485/2025 CONTC/6389/2025	JAGANNATH PATRA VS USHA PADHEE, IAS	ADV. VS	// ()
62	D-CONTC/54319/2025 CONTC/6390/2025	SAROJINI MOHAPATRA VS DR.N.THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// ()
63	D-CONTC/54509/2025 CONTC/6391/2025	KALANDI PAIKARAY VS SRI SIBASHISH PARIDA, TAHASILDAR,JATNI	ADV. VS	// ()
64	D-CONTC/52229/2025 CONTC/6392/2025	DURGA PRASAD DALAI VS SURYA KUMAR NAYAK, OAS	ADV. VS	// ()
65	D-CONTC/52636/2025 CONTC/6393/2025	MANGALASAI GANDA VS MANOJ PRABHAKAR MOHAJAN, IAS	ANSHURAM MISHRA VS	// ()
66	D-CONTC/52648/2025 CONTC/6394/2025	NARENDRA PRASAD BEHERA VS AMIT RANJAN HOTA, TAHASILDAR CUM EXECUTIVE MAGISTRATE, KHAIRA	ADV. VS	// ()
67	D-CONTC/52253/2025 CONTC/6395/2025	BINAPANI NAYAK VS BASANTA KUMAR NAYAK,OES,DEO,BALASORE	ADV. VS	// ()
68	D-CONTC/54983/2025 CONTC/6396/2025	BINAPANI SAHOO VS	NISHIKANTA MOHAPATRA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/54307/2025 CONTC/6397/2025	DR. ASUTOSH BISWAS, EXECUTIVE DIRECTOR AIIMS,BHUBANESWAR DR. DEBADUTTA PANIGRAHI VS ASWATHY S, I.A.S	ADV. VS	// // ()
70	D-CRLA/39623/2025 CRLA/1476/2025	SANTOSH SAMAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /192 /2019 SPECIAL JUDGE,BHANJANAGAR(Ganja
71	D-CRLA/39827/2025 CRLA/1477/2025	SURENDRA VS UNION OF INDIA (NCB)	RAMESH CHANDRA MAHARANA VS	Spl/000020/2020 NCB BHUBANESWAR /6 /2021 3RD A.D.J., BHUBANESWAR(Khordha)
72	D-CRLA/39839/2025 CRLA/1478/2025	SURAJ PAL VS UNION OF INDIA (NCB)	RAMESH CHANDRA MAHARANA VS	TR/0000347/2021 NCB BHUBANESWAR /6 /2021 3RD A.D.J., BHUBANESWAR(Khordha)
73	D-CRLA/40034/2025 CRLA/1479/2025	BIPLAB BISWAS VS STATE OF ODISHA	UMAKANTA BARIK VS	TR/0000347/2021 UMERKOTE /7 /2021 A.D.J.,UMERKOTE(Nabarangapur)
74	D-CRLA/40126/2025 CRLA/1480/2025	TAPAN NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CT/000020/2021 DARINGBADI /43 /2017 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh
75	D-CRLA/40130/2025 CRLA/1481/2025	AMULYA MALLIK @ AMULYA MALIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	Spl/000017/2017 JENAPUR /191 /2024 A.D.J.,CHANDIKHOLE(Jajapur)
76	D-CRLA/40137/2025 CRLA/1482/2025	SAROJ PANIGRAHI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	CT/0000296/2025 HEMGIR /510 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar
77	D-CRLA/39174/2025 CRLA/1483/2025	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	Spl/0000156/2025 BIRIDI PS /164 /2021 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP
78	D-CRLA/40427/2025 CRLA/1484/2025	NARAYAN PRUSTY VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	Spl/0000056/2021 BHUBANESWAR VIGILANCE /10 /2009 AUTHORISED OFFICER, SPL. COURT, B
79	D-CRLA/38909/2025 CRLA/1485/2025	ANANTA BARIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	Confiscation Case/0000014/2015 BHATILI /166 /2015 DIST.AND SESSIONS JUDGE,BARGARH

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLA/40510/2025 CRLA/1486/2025	MAHANTA@TAPAN SUR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /241 /2021 AD-HOC A.D.J. (FTC-II),CUTTACK(Cuttack) Spl/0000120/2021
81	D-CRLLP/39525/2025 CRLLP/101/2025	STATE OF ODISHA VS CHAMPAK BARIHA STATE OF ODISHA	GAYATRI PATRA, A.S.C VS	PADAMPUR /6 /2019 SPECIAL JUDGE (POCSO), BARGARH(Bargarh) Spl/0000002/2019
82	D-CRLLP/39596/2025 CRLLP/102/2025	STATE OF ODISHA VS CHANDRAKANTA ADHA STATE OF ODISHA	UDIT RANJAN JENA, A.G.A. VS	KINJIRKELA /54 /2023 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000166/2023
83	D-CRLLP/39871/2025 CRLLP/103/2025	STATE OF ODISHA VS SANTOSH MALLIK KEDAR NAYAK	UDIT RANJAN JENA, A.G.A. VS	PATTAPUR (DIGAPAHANDI) /213 /2021 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000032/2021
84	D-CRLMA/40304/2025 CRLMA/186/2025	STATE OF ODISHA VS STATE OF ODISHA	ADV. VS	GOP /351 /2025 () //
85	D-CRLMA/40079/2025 CRLMA/187/2025	PRASANTA KUMAR NAYAK@MITA VS STATE OF ODISHA	BRUNDEBAN ROUT VS	KUMBHARAPARA /181 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000748/2024
86	D-CRLMC/40089/2025 CRLMC/5677/2025	RAMACHANDRA SAHOO VS STATE OF ODISHA	AKASH ACHARYA VS	KAKATAPUR /311 /2025 CIVIL JUDGE (JD)-CUM-JMFC, KAKATAPUR GR/0000335/2025
87	D-CRLMC/40358/2025 CRLMC/5678/2025	JYOTIRMAYEE MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NALCO /146 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Angul) GR/0000983/2025
88	D-CRLMC/40428/2025 CRLMC/5679/2025	UTKAL KESHRI KHUNTIA@LULU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATKURA /294 /2021 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000078/2021
89	D-CRLMC/40572/2025 CRLMC/5680/2025	ATULYA KHAMARI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRA VS	KANPUR /15 /2017 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000098/2017
90	D-CRLMC/40595/2025 CRLMC/5681/2025	KANHU SAHOO@KANHU SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	GADISAGADA /35 /2009 JMFC, KANAS(Puri) GR/0001508/2009
91	D-CRLMC/39414/2025	PRAMOD KUMAR SAHOO	SIDHARTH SANKAR MOHAPATRA	CHAULIAGANJA /20 /2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/5682/2025	VS STATE OF ODISHA	VS	J.M.F.C.(IV),CUTTACK(Cuttack) GR/000093/2022
92	D-CRLMC/39480/2025 CRLMC/5683/2025	SHANKAR MALLIK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	GHATAGAON /156 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000391/2022
93	D-CRLMC/40160/2025 CRLMC/5684/2025	RASMITA MANGARAJ VS DUKHISHYAMA PANIGRAHY	SUBASH MANSINGH VS	//0 J.M.F.C.,HINJILI(Ganjam) ICC/000008/2021
94	D-CRLMC/40733/2025 CRLMC/5685/2025	SAMARENDRA SAHOO VS URJIT@URJITA MOHANTY	DEVASHIS PANDA VS	//0 J.M.F.C.(IV),BHUBANESWAR(Khordha) ICC/0006707/2022
95	D-CRLMC/40132/2025 CRLMC/5686/2025	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KANTABANIA PS /188 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000554/2025
96	D-CRLMP/40178/2025 CRLMP/1749/2025	BISWARANJAN SWAIN VS DEPT. OF HOME, ODISHA DG POLICE, ODISHA	SWAYANSHU SATYAPRAGYAN SWAIN VS	JAGATPUR /691 /2025 () //
97	D-CRLMP/40673/2025 CRLMP/1750/2025	RINA RANI DAS VS STATE OF ODISHA	BHOJARAJ SETH VS	//0 () //
98	D-CRLREV/40050/2025 CRLREV/1130/2025	DEBASMITA BEHERA VS STATE OF ODISHA(VIG.)	BIDYADHAR MANSING VS	CUTTACK VIGILANCE /17 /2022 SPL.JUDGE (VIG),CUTTACK(Cuttack) CRMC/0000017/2025
99	D-CRLREV/39759/2025 CRLREV/1131/2025	NARAYAN SUBUDHI VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 J.M.F.C.(III),BHUBANESWAR(Khordha) CMC/0001152/2025
100	D-CRLREV/40497/2025 CRLREV/1132/2025	BRAJABANDHU BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	//0 S.D.M, JAGATSINGHPUR(Jagatsinghapur) CRMC/0000033/2025
101	D-CRLREV/40586/2025 CRLREV/1133/2025	MANOJ SUTAR VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /151 /2024 A.D.J.,MALKANGIRI(Malkangiri) CRA/0000002/2025
102	D-CRP/53948/2025 CRP/58/2025	SURESH MOHAPATRA VS	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAI

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRP/55209/2025 CRP/59/2025	DULE KISAN ASHESA KUMAR NAYAK VS GOURANGA CHANDRA SHAW@SAHU	MAHESWAR MOHANTY VS	CS/0000051/2024 // CIVIL JUDGE (SD),NILAGIRI(Baleshwar)
104	D-FAO/49672/2025 FAO/560/2025	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,BBSR VS ULLAS SAHOO	PRASANTA KUMAR MAHALI VS	CS/0000340/2022 // COMNR.FOR EMPLOYEES COMP./ASST
105	D-FAO/54814/2025 FAO/561/2025	M. NISHANT ADENI VS STATE OF ODISHA	TANMAY MISHRA VS	EC/0000006/2016 // STATE EDUCATION TRIBUNAL,BHUBA
106	D-FAO/54133/2025 FAO/562/2025	KULADEVATA SRI SRI GANESH JEW THAKURA BIJE NIJAGRUHA, PANDARBATIA, VS LALMOHAN SAHU	SHANMUKH BHUSAN JENA VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak)
107	D-LAA/49898/2025 LAA/77/2025	GAURANGA CHANDRA MISHRA VS SPL. L.A.OFFICER, M.C.I.I. PROJECT, CUTTACK	KISHORE KUMAR JENA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendra
108	D-MACA/52577/2025 MACA/1357/2025	NATIONAL INSURANCE COMPANY LTD. VS RAM PRABESH SINGH YADAV	JYOTI RANJAN DEO VS	LA/0000016/2005 // 7TH M.A.C.T.,BHUBANESWAR(Khordha
109	D-MACA/53167/2025 MACA/1358/2025	D.M., ORIENTAL INSURANCE CO. LTD.,BALANGIR VS DEEPAK KUMAR SAHU	PRASANTA KUMAR MAHALI VS	Mac/0000078/2008 // 1ST M.A.C.T.,BALANGIR(Balangir)
110	D-MATA/48054/2025 MATA/502/2025	ANKUR AGARWAL VS SONALI MOHAPATRA	ASIT KUMAR CHOUDHURY VS	Mac/0000015/2023 // JUDGE FAMILY COURT,GANJAM(Ganja
111	D-RPFAM/54836/2025 RPFAM/421/2025	DR.RUDRA PRASAD RATH VS DEBASREETA DASH	HARI KRUSHNA PANIGRAHI VS	CP/0000286/2016 // JUDGE, FAMILY COURT, NAYAGARH(N
112	D-RPFAM/50173/2025 RPFAM/422/2025	SURESH KUMAR BEHERA VS PILURANI BEHERA	RABI NARAYAN PANDA VS	CRLMP/0000253/2023 // JUDGE, FAMILY COURT, BHADRAK(Bh
113	D-RPFAM/50300/2025 RPFAM/423/2025	SUVENDU PRAKASH RAY VS SASMITA PRADHAN	BHABANI SANKAR DAS VS	Crp/0000037/2024 // JUDGE FAMILY COURT, KENDRAPARA

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-RSA/54062/2025 RSA/647/2025	SMT. KHETRAMANI MOHANTY VS LORD LINGARAJ MAHAPRABHU BIJE,BBSR	SOUBHAGYA KUMAR RATH VS	// 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE RFA/0000030/2016
115	D-TRP(C)/53915/2025 TRP(C)/470/2025	GUDLA SUGUNA @ G. SUGUNA VS HARINI KILLAMSETTY	SURYAKANTA DASH VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001028/2019
116	D-TRP(C)/55160/2025 TRP(C)/471/2025	SUBHADARSHINI DASH @ PARIDA VS PRITISH PARIDA	TRILOCHAN PANIGRAHI VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000638/2024
117	D-WA/54539/2025 WA/2017/2025	FOOD CORPORATION OF INDIA, NEW DELHI VS PRABIR KUMAR MUDULI	AMIYA KUMAR MISHRA VS	// () //
118	D-WP(C)/55026/2025 WP(C)/37593/2025	PANKAJI DALAI VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// () //
119	D-WP(C)/54409/2025 WP(C)/37594/2025	BISWAMBER SWAIN VS CHIEF COMNR, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// () //
120	D-WP(C)/54394/2025 WP(C)/37595/2025	PRACHI SOURAV DAS VS SAGARIKA PARIDA	SUJATA JENA VS	// () //
121	D-WP(C)/54370/2025 WP(C)/37596/2025	BABAJI CHARAN PATTANAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
122	D-WP(C)/54366/2025 WP(C)/37597/2025	CHINA JANI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
123	D-WP(C)/54361/2025 WP(C)/37598/2025	DR.BIDYUTPRAVA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
124	D-WP(C)/53983/2025 WP(C)/37599/2025	BISWARDARSHI SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// () //
125	D-WP(C)/52791/2025	DR. DEBASIS MISHRA	AKASH ACHARYA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37600/2025	VS	VS	0
126	D-WP(C)/52788/2025	ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), ZONE-V, KOLKATA		//
	WP(C)/37601/2025	DR. BIMALENDU MOHANTY	AKASH ACHARYA	//
		VS	VS	0
127	D-WP(C)/52294/2025	ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), ZONE-V, KOLKATA		//
	WP(C)/37602/2025	OM PRAKASH NAYAK	ASHOK KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
128	D-WP(C)/54890/2025	M/S.P.K.CONTRUCTION, CUTTACK	SATYA SUNDAR KANUNGO	//
	WP(C)/37603/2025	VS	VS	0
		STATE OF ODISHA		//
129	D-WP(C)/54056/2025	UMESH PATRA	NAMITA PATTANAIAK	//
	WP(C)/37604/2025	VS	VS	0
		STATE OF ODISHA		//
130	D-WP(C)/51695/2025	NRUPA LAL MEHER	GEETANJALI MAJHI	//
	WP(C)/37605/2025	VS	VS	0
		STATE OF ODISHA		//
131	D-WP(C)/55059/2025	VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, CUTTACK	SUBHANKAR ROUT	//
	WP(C)/37606/2025	VS	VS	0
		STATE OF ODISHA		//
132	D-WP(C)/55062/2025	VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, CUTTACK	SUBHANKAR ROUT	//
	WP(C)/37607/2025	VS	VS	0
		STATE OF ODISHA		//
133	D-WP(C)/52065/2025	DEEPAK RANJAN NAIK	ABHAS MOHANTY	//
	WP(C)/37608/2025	VS	VS	0
		BISMITA PATEL		//
134	D-WP(C)/55052/2025	VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, CUTTACK	SUBHANKAR ROUT	//
	WP(C)/37609/2025	VS	VS	0
		STATE OF ODISHA		//
135	D-WP(C)/52235/2025	PRADIP KUMAR SAHOO	MANAS RANJAN PRADHAN	//
	WP(C)/37610/2025	VS	VS	0
		MANAGER HR, NTPC, ANGUL		//
136	D-WP(C)/55058/2025	VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, GOPALPUR	SUBHANKAR ROUT	//
	WP(C)/37611/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/52119/2025 WP(C)/37612/2025	STATE OF ODISHA SUBHASHREE PACKERS PVT,LTD. CUTTACK VS STATE CONSUMER DISPUTE REDRESSAL COMMISSION, ODISHA,CUTTACK	HIMANSU SEKHAR SAHU VS	// // 0 //
138	D-WP(C)/55016/2025 WP(C)/37613/2025	SANTOSH KUMAR BAGHA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
139	D-WP(C)/52244/2025 WP(C)/37614/2025	RAJASHREE MISHRA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
140	D-WP(C)/54565/2025 WP(C)/37615/2025	ABHIRAM DUTTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
141	D-WP(C)/54976/2025 WP(C)/37616/2025	BALAKRUSHNA DAKUA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
142	D-WP(C)/54924/2025 WP(C)/37617/2025	PARAMJIT SINGH VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
143	D-WP(C)/52246/2025 WP(C)/37618/2025	DR. JAGANATH BEHERA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
144	D-WP(C)/52249/2025 WP(C)/37619/2025	DR. SURAJ KUMAR PANIGRAHI VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
145	D-WP(C)/54043/2025 WP(C)/37620/2025	NALINI @ SAROJINI DHAL VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
146	D-WP(C)/51946/2025 WP(C)/37621/2025	SARASWATI SHISHU VIDYA MANDIRA, MADHUSUDAN NAGAR, JAJPUR VS COMMISSIONER OF INCOME TAX, (EXEMPTION), TELANGANA	PRAKASH KUMAR JENA VS	// 0 //
147	D-WP(C)/52047/2025 WP(C)/37622/2025	SURESH CHANDRA JENA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/52252/2025 WP(C)/37623/2025	BIPRA CHARAN BEHERA VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //
149	D-WP(C)/54721/2025 WP(C)/37624/2025	KAILASH CHANDRA PATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
150	D-WP(C)/52254/2025 WP(C)/37625/2025	DAYANIDHI SETHI VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //
151	D-WP(C)/54385/2025 WP(C)/37626/2025	BISWAMOHAN DAS VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
152	D-WP(C)/52809/2025 WP(C)/37627/2025	DR. NARAYAN BAR VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), ZONE V, KOLKATA	AKASH ACHARYA VS	// 0 //
153	D-WP(C)/54449/2025 WP(C)/37628/2025	ASHOK KUMAR GHOSH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
154	D-WP(C)/54460/2025 WP(C)/37629/2025	SIDHARTHA KUMAR DAS VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
155	D-WP(C)/52792/2025 WP(C)/37630/2025	DR. SANGRAM PARAMAGURU VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), KOLKATA	AKASH ACHARYA VS	// 0 //
156	D-WP(C)/54934/2025 WP(C)/37631/2025	SURENDRA SING VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
157	D-WP(C)/54537/2025 WP(C)/37632/2025	PRAKRUTI PATNAIK VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
158	D-WP(C)/54448/2025 WP(C)/37633/2025	BHABANATH SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
159	D-WP(C)/52391/2025	RAMACHANDRA PUJARI	KSHIROD KUMAR ROUT	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37634/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/52797/2025 WP(C)/37635/2025	DR. DEEPAK KUMAR MOHANTY VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), KOLKATA	AKASH ACHARYA VS	// 0 //
161	D-WP(C)/54950/2025 WP(C)/37636/2025	GUMAN SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
162	D-WP(C)/52812/2025 WP(C)/37637/2025	DR. JIBANJIT SEN VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), ZONE V, KOLKATA	AKASH ACHARYA VS	// 0 //
163	D-WP(C)/52147/2025 WP(C)/37638/2025	LALA RAM PATEL VS TAPAS RANJAN SAHU	MANASH RANJAN NAYAK VS	// 0 //
164	D-WP(C)/52813/2025 WP(C)/37639/2025	DR. SUKANTA KUMAR SAHOO VS ICAR- AGRICULTURAL TEHCNOLOGY APPLICATION RESEARCH INSTITUTE, ZONE V, KOLKATA	AKASH ACHARYA VS	// 0 //
165	D-WP(C)/55003/2025 WP(C)/37640/2025	SITARAM NAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
166	D-WP(C)/54594/2025 WP(C)/37641/2025	RAGHAB CHANDRA GIRI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
167	D-WP(C)/52816/2025 WP(C)/37642/2025	DR. SANJAY KUMAR MOHANTY VS ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, ZONE V, KOLKATA	AKASH ACHARYA VS	// 0 //
168	D-WP(C)/54840/2025 WP(C)/37643/2025	S.S.BISWAJEETA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //
169	D-WP(C)/55032/2025 WP(C)/37644/2025	BAIJAYANTIMALA SAHU VS THE SUB COLLECTOR, KEONJHAR	ANUPAM DASH VS	// 0 //
170	D-WP(C)/54991/2025 WP(C)/37645/2025	MOHAMMED NURUL HODA VS	MANAS PATI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/52257/2025 WP(C)/37646/2025	STATE OF ODISHA PANCHANAN BEHERA VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// // 0 //
172	D-WP(C)/54992/2025 WP(C)/37647/2025	JNANA RANJAN MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
173	D-WP(C)/54533/2025 WP(C)/37648/2025	RASHMI RANJAN MISHRA VS STATE OF ODISHA	BISWAJEET PATTNAIK VS	// 0 //
174	D-WP(C)/54987/2025 WP(C)/37649/2025	DEBENDRA BAI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
175	D-WP(C)/54990/2025 WP(C)/37650/2025	BIBHU PRASAD MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
176	D-WP(C)/54332/2025 WP(C)/37651/2025	MANJULATA MAHARANA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	// 0 //
177	D-WP(C)/55036/2025 WP(C)/37652/2025	DR.NIRLIPTA DASH VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
178	D-WP(C)/54988/2025 WP(C)/37653/2025	DURGA CHARAN BEURA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
179	D-WP(C)/54989/2025 WP(C)/37654/2025	RANJAN DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
180	D-WP(C)/55107/2025 WP(C)/37655/2025	DUSHMANTA MOHANTY VS THE PROJECT DIRECTOR, NHAI, PROJECT IMPLEMENTATION UNIT, KHURDA	PRADEEP KUMAR MOHANTY VS	// 0 //
181	D-WP(C)/52258/2025 WP(C)/37656/2025	SANTOS KUMAR SETHY VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/55176/2025 WP(C)/37657/2025	ASHOK KUMAR PADHEE VS M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI	LALIT KUMAR MAHARANA VS	// 0 //
183	D-WP(C)/54035/2025 WP(C)/37658/2025	DEBASISH RAY VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
184	D-WP(C)/52324/2025 WP(C)/37659/2025	MONORAMA DEVI VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
185	D-WP(C)/55104/2025 WP(C)/37660/2025	CHHABI PAIKARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //
186	D-WP(C)/54111/2025 WP(C)/37661/2025	MANJULATA DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
187	D-WP(C)/54236/2025 WP(C)/37662/2025	SULATA PATRA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// 0 //
188	D-WP(C)/53996/2025 WP(C)/37663/2025	INDRAJIT MAHANTA VS THE COLLECTOR, JAJPUR	ARIJEET MISHRA VS	// 0 //
189	D-WP(C)/54167/2025 WP(C)/37664/2025	SISIRA KUMAR RAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
190	D-WP(C)/54179/2025 WP(C)/37665/2025	DAMODAR NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
191	D-WP(C)/55022/2025 WP(C)/37666/2025	MAHAJAN SANDEEP BAPU VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //
192	D-WP(C)/54411/2025 WP(C)/37667/2025	AJAY KUMAR SETHY VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
193	D-WP(C)/54136/2025	THE BRANCH MANAGER, PNB MET LIFE INSURANCE CO. LTD., GANJAM	ANUPAM DASH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37668/2025	VS PERMANENT LOK ADALAT (PUBLIC UTILITY SERVICES), GANJAM	VS	0 //
194	D-WP(C)/54921/2025 WP(C)/37669/2025	JAYANTA KUMAR KAR VS STATE OF ODISHA	SURESH KUMAR CHOUDHURY VS	// 0 //
195	D-WP(C)/54228/2025 WP(C)/37670/2025	RANGALATA NAYAK VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
196	D-WP(C)/55025/2025 WP(C)/37671/2025	INDRABATI PADHI VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //
197	D-WP(C)/55024/2025 WP(C)/37672/2025	ANIL KUMAR SAHOO VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //
198	D-WP(C)/52068/2025 WP(C)/37673/2025	PRAJAPITA BRAMHA KUMARI ISWARIYA BISWABIDYALAYA, NAYAGARH BRANCH VS UNION OF INDIA	HUSAR KUMAR MISHRA VS	// 0 //
199	D-WP(C)/55027/2025 WP(C)/37674/2025	MANORANJAN DASH VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //
200	D-WP(C)/53998/2025 WP(C)/37675/2025	PRASHANTA KUMAR JENA VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	SATYABRATA MOHAPATRA VS	// 0 //
201	D-WP(C)/54377/2025 WP(C)/37676/2025	BHABASHANKAR MASANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
202	D-WP(C)/52805/2025 WP(C)/37677/2025	DR. SAMIR RANJAN DASH VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), KOLKATA	AKASH ACHARYA VS	// 0 //
203	D-WP(C)/54074/2025 WP(C)/37678/2025	SUBRAT KUMAR SWAIN VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
204	D-WP(C)/54033/2025 WP(C)/37679/2025	PARTHASARATHI BARIK VS	AJAYA KUMAR JENA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/52059/2025 WP(C)/37680/2025	STATE OF ODISHA DIPAK KUMAR SAHU VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
206	D-WP(C)/54211/2025 WP(C)/37681/2025	DR.BRAJENDRA KUMAR NAYAK VS STATE OF ODISHA	NIHAL RATH VS	// () //
207	D-WP(C)/54975/2025 WP(C)/37682/2025	PRAFULLA KUMAR SAMAL VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// () //
208	D-WP(C)/52806/2025 WP(C)/37683/2025	DR. AMITABH PANDA VS ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR-ATARI), ZONE-V,KOLKATA	AKASH ACHARYA VS	// () //
209	D-WP(C)/54213/2025 WP(C)/37684/2025	DR.SWAPNA KUMARI PATTNAYAK VS STATE OF ODISHA	NIHAL RATH VS	// () //
210	D-WP(C)/54970/2025 WP(C)/37685/2025	RABI NARAYAN NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	// () //
211	D-WP(C)/52799/2025 WP(C)/37686/2025	DR. SWAGATIKA SAHU VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA	AKASH ACHARYA VS	// () //
212	D-WP(C)/52808/2025 WP(C)/37687/2025	DR. LAXMIPRIYA PRADHAN VS ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR-ATARI), ZONE-V,KOLKATA	AKASH ACHARYA VS	// () //
213	D-WP(C)/55185/2025 WP(C)/37688/2025	MAMATA MANJARI MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //
214	D-WP(C)/52800/2025 WP(C)/37689/2025	DR. SWAGATIKA SRICHANDAN VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), KOLKATA	AKASH ACHARYA VS	// () //
215	D-WP(C)/55002/2025 WP(C)/37690/2025	SATYANARAYAN MOHAPATRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/55012/2025 WP(C)/37691/2025	KASTURI RATH VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
217	D-WP(C)/52982/2025 WP(C)/37692/2025	DISHI PATEL VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
218	D-WP(C)/52266/2025 WP(C)/37693/2025	SARAT CHANDRA BEHERA VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //
219	D-WP(C)/52803/2025 WP(C)/37694/2025	DR. SURYA NARAYAN MISHRA VS ICAR - AGRICULTURAL TEHCNOLOGY APPLICATION RESERACH INSTITUTE, KOLKATA	AKASH ACHARYA VS	// 0 //
220	D-WP(C)/55102/2025 WP(C)/37695/2025	SUBHASRI GARNAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
221	D-WP(C)/54529/2025 WP(C)/37696/2025	MANGALA DHAL VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// 0 //
222	D-WP(C)/52282/2025 WP(C)/37697/2025	BHAKTA BACHHAL SETHI VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //
223	D-WP(C)/52985/2025 WP(C)/37698/2025	SUKANT KUMAR MANGARAJ VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
224	D-WP(C)/55023/2025 WP(C)/37699/2025	RAJESH KUMAR PANDA VS TAHASILDAR PIPILI, PURI	SHIB SHANKAR MOHANTY VS	// 0 //
225	D-WP(C)/54883/2025 WP(C)/37700/2025	HARIHAR DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
226	D-WP(C)/54690/2025 WP(C)/37701/2025	ADWAIT KUMAR MOHANTY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
227	D-WP(C)/54490/2025	BEDABYAS PADHAN	BEDABYAS PADHAN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37702/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/52284/2025 WP(C)/37703/2025	PRADIP KUMAR BEHERA VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //
229	D-WP(C)/53004/2025 WP(C)/37704/2025	SATYABRATA MOHANTY VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
230	D-WP(C)/52362/2025 WP(C)/37705/2025	PURNA CHANDRA BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
231	D-WP(C)/54701/2025 WP(C)/37706/2025	BANAJA NALINI SWAIN VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
232	D-WP(C)/53515/2025 WP(C)/37707/2025	NARENDRA KUMAR JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
233	D-WP(C)/54648/2025 WP(C)/37708/2025	DR.PRITIRANJAN PATRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
234	D-WP(C)/52376/2025 WP(C)/37709/2025	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //
235	D-WP(C)/54687/2025 WP(C)/37710/2025	TAPAN KUMAR KAPARDAR VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
236	D-WP(C)/54214/2025 WP(C)/37711/2025	DR.SMITARANI DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
237	D-WP(C)/54940/2025 WP(C)/37712/2025	ALOK JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
238	D-WP(C)/54661/2025 WP(C)/37713/2025	SURESH CHANDRA BEHERA VS STATE OF ORISSA	KRISHNA CHANDRA SAHU VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/53006/2025 WP(C)/37714/2025	STATE OF ODISHA PINAKADHAR SAHOO VS	ANUP UDAYA SENAPATI VS	// // ()
240	D-WP(C)/55269/2025 WP(C)/37715/2025	STATE OF ODISHA JADUNATH SAHOO VS	SURYA SNATA MOHAPATRA VS	// // ()
241	D-WP(C)/55258/2025 WP(C)/37716/2025	STATE OF ODISHA AJIT SAMAL VS	PRATAP KUMAR BEHERA VS	// // ()
242	D-ABLAPL/39895/2025 ABLAPL/14966/2025	STATE OF ODISHA MANOJ KUMAR LENKA VS	SWAYANSHU SATYAPRAGYAN SWAIN VS	// // JAGATPUR /739 /2025 ()
243	D-ABLAPL/40450/2025 ABLAPL/14967/2025	STATE OF ODISHA SHEETAL PRIYADARSINI VS	BIJAYANANDA DASH VS	// // JAGATPUR /741 /2025 ()
244	D-ABLAPL/39917/2025 ABLAPL/14968/2025	STATE OF ODISHA KARTTICK CHANDRA DALAI @ KARTTIK DALAI VS	KULDEEP MOHANTY VS	// // BALIAPAL /113 /2024 ()
245	D-ABLAPL/40088/2025 ABLAPL/14969/2025	STATE OF ODISHA TRINATH JENA VS CENTRAL BUREAU OF INVESTIGATION	PRABHU PRASANNA BEHERA VS	// // // GOLANTHARA (BERHAMPUR) /447 /2024 ()
246	D-ABLAPL/40101/2025 ABLAPL/14970/2025	BINAYAK PRADHAN VS	BITAS KUMAR SWAIN VS	// // RAMBHA (KHALLIKOTE) /214 /2024 ()
247	D-ABLAPL/40188/2025 ABLAPL/14971/2025	STATE OF ODISHA MANOJ SAMAL @ MONAJ KUMAR SAMAL @ MANOJ KUMAR SAMAL VS	DEEPAK KU SAHOO VS	// // // DERABIS /146 /2025 ()
248	D-ABLAPL/40190/2025 ABLAPL/14972/2025	STATE OF ODISHA PAPU @ SAMARESH MANDAL VS	DEEPAK KU SAHOO VS	// // // PATTAMUNDAI /399 /2025 ()
249	D-ABLAPL/40167/2025 ABLAPL/14973/2025	STATE OF ODISHA SHOBHARANI SUTAR VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// // // TIRTOL /628 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/40205/2025 ABLAPL/14974/2025	SARAT @ BHOLESWAR DEHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /259 /2025 () //
251	D-ABLAPL/40506/2025 ABLAPL/14975/2025	SATYAJIT PANDA VS STATE OF ODISHA	SOUGAT DASH VS	CDA-II /148 /2025 () //
252	D-ABLAPL/40490/2025 ABLAPL/14976/2025	SUNIL KUMAR DASH @ SUNIL DASH @ SIPUN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE TOWN /264 /2025 () //
253	D-ABLAPL/40301/2025 ABLAPL/14977/2025	KISHOR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /516 /2025 () //
254	D-ABLAPL/40302/2025 ABLAPL/14978/2025	SAGAR SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /132 /2025 () //
255	D-ABLAPL/40524/2025 ABLAPL/14979/2025	HIMANSHU SHEKHAR TRIPATHY VS STATE OF ODISHA	SOURYA SUNDAR DAS VS	SAHID NAGAR P.S. /609 /2025 () //
256	D-ABLAPL/39951/2025 ABLAPL/14980/2025	KANHA @ AMAR JENA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BHADRAK TOWN /698 /2025 () //
257	D-ABLAPL/40461/2025 ABLAPL/14981/2025	SANTANU NAYAK @ SANTANU KUMAR NAYAK VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	GOLANTHARA (BERHAMPUR) /493 /2025 () //
258	D-ABLAPL/40466/2025 ABLAPL/14982/2025	GANGADHAR PANDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /764 /2024 () //
259	D-ABLAPL/40467/2025 ABLAPL/14983/2025	CHAITANYA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /322 /2025 () //
260	D-ABLAPL/40475/2025 ABLAPL/14984/2025	SUBAS CHANDRA SAHOO @ SUBAS SAHOO VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	BARAMBA /415 /2025 () //
261	D-ABLAPL/40500/2025	K. SWARNABALA MOHAPATRA	JUDHISTHIR SAHOO	KHALLIKOTE /1020 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14985/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/40507/2025 ABLAPL/14986/2025	PUSPANJALI DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PIRAHAT P.S /311 /2025 () //
263	D-ABLAPL/40509/2025 ABLAPL/14987/2025	UTTAM KUMAR JENA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SINGLA /294 /2025 () //
264	D-ABLAPL/40168/2025 ABLAPL/14988/2025	DIPAK KUMAR SAMANTARAY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TIRTOL /628 /2025 () //
265	D-ABLAPL/40381/2025 ABLAPL/14989/2025	NIRANJAN MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /374 /2025 () //
266	D-ABLAPL/40383/2025 ABLAPL/14990/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	DEBASISH PATNAIK VS	JARADA /326 /2025 () //
267	D-ABLAPL/40384/2025 ABLAPL/14991/2025	K.BASANTA VS STATE OF ODISHA	DEBASISH PATNAIK VS	JARADA /313 /2025 () //
268	D-ABLAPL/40387/2025 ABLAPL/14992/2025	SURAJ NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BRAHMAGIRI /126 /2025 () //
269	D-ABLAPL/40171/2025 ABLAPL/14993/2025	KALICHARAN PATTNAIK @ KALI CHRNA PATTNAYAK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /271 /2025 () //
270	D-ABLAPL/40239/2025 ABLAPL/14994/2025	SANSARI SAHOO VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	DHAMNAGAR /414 /2025 () //
271	D-ABLAPL/40244/2025 ABLAPL/14995/2025	RAMA RANJAN RANA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //
272	D-ABLAPL/40248/2025 ABLAPL/14996/2025	LILUA @ SUBHENDU MOHANTY VS	RAKESH BEHERA VS	KAMAKHYANAGAR /647 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/40255/2025 ABLAPL/14997/2025	STATE OF ODISHA RABINDRA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// CHANDABALI /506 /2025 () //
274	D-ABLAPL/40308/2025 ABLAPL/14998/2025	TAUKIR KHAN VS STATE OF ODISHA	SK. JONED FAIZ VS	PURUNABAZAR /282 /2025 () //
275	D-ABLAPL/40337/2025 ABLAPL/14999/2025	ROHINIKANTA PALATASINGH @ ROHINIKANTA PALTASINGH VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	BOLAGARH P.S. /314 /2025 () //
276	D-ABLAPL/40419/2025 ABLAPL/15000/2025	RAMAKANTA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /348 /2025 () //
277	D-ABLAPL/40421/2025 ABLAPL/15001/2025	G. SARAT CHANDRA REDDY @ TUNA REDDY VS STATE OF ODISHA	GYANA RANJAN DHAL VS	Maitri Vihar PS /502 /2025 () //